

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Accts/Bldg./14/2026

Date: 15.04.2026

In continuation of this office notice number Accts/Bldg./08/2026 Dated 07.03.2026, It is hereby notified that Advocate Chambers of Category-I & Category-II are available for allotment to eligible Senior Advocates/Advocates as per Rajasthan High Court Principal Seat Advocates Chambers (Allotment and Occupancy) Rules, 2019 at Rajasthan High Court Building at Jhalamand, Jodhpur. License Fee for Category-I is Rs. 2000/- and for Category-II is Rs. 250/- for each licensee and Scavenging Charges for the common facilities for Category-I is Rs. 1500/- per month and for Category-II is Rs. 800/- per month for a chamber.

Applications are invited from eligible Senior Advocates/Advocates, who are members of Rajasthan High Court Advocates' Association or Rajasthan High Court Lawyers' Association, who regularly practice in Rajasthan High Court at Jodhpur and reside in Jodhpur, for the allotment of Chambers at High Court Building, Jodhpur.

Application form prescribed in the Rules may be downloaded from the website (www.hcraj.nic.in) of Rajasthan High Court. The eligible Senior Advocate/Advocate may submit by hand (hardcopy) duly filled application form as per Rules for allotment of the chamber in the prescribed form A and B respectively along with application fee of Rs. 500/- in the office of Registrar General, Jodhpur. The application fee shall be paid by pay order or demand draft, payable in favour of the Registrar General, Rajasthan High Court, Jodhpur. ***The last date for receipt of applications is 30th April, 2026 till 01:00 PM.***

Note: The applications, which are found incomplete and/or without requisite documents shall be liable to be rejected without any notice. The Registry will not be responsible for any postal delay.

By Order



Registrar General

Rajasthan High Court

Jodhpur.

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Accts/Bldg./New RHC Adv. Chamber/162

Date: 15.04.2026

Copy is forwarded to following for information and necessary action:-

1. President, Rajasthan High Court Advocates' Association, Jodhpur.
2. President, Rajasthan High Court Lawyers' Association, Jodhpur.
3. Secretary, Rajasthan High Court Advocates' Association, Jodhpur.
4. Secretary, Rajasthan High Court Lawyers' Association, Jodhpur.
5. Notice Board.
6. AOJ (Computer Cell), RHC, Jodhpur to upload this notice official website. on
7. Cashier, Rajasthan High Court, Jodhpur to refund the security deposits.
8. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.


15/04/26

**Registrar (Admn.),
Rajasthan High Court,
Jodhpur.**